

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2856
TO BE ANSWERED ON 07.08.2023**

**SERVICES ADDED TO E-SHRAM PORTAL TO EXPAND FOR GIG
WORKERS**

†2856. **SHRI AJAY KUMAR MANDAL:**
DR. VISHNU PRASAD M.K.:
SHRI RAMESH CHANDER KAUSHIK:
MS. LOCKET CHATTERJEE:
SHRI T.R.V.S. RAMESH:
SHRIMATI NAVNEET RAVI RANA:
SHRI SUNIL KUMAR PINTU:
SHRIMATI GEETA KORA:
SHRI JUGAL KISHORE SHARMA:
SHRIMATI RAMA DEVI:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

- (a) the specific functionalities or services added to the e-Shram Portal to improve coverage and support for gig workers in the economy;
- (b) the number of recognised temporary workers (gig workers) registered on the said portal along with the details of recognition given or benefits provided to them, year/State-wise;
- (c) the manner in which the newly added features of the e-Shram Portal are likely to benefit the said temporary workers in terms of accessing to access benefits of social security schemes and other welfare benefits along with the details thereof;
- (d) whether the Government proposes to improve the Employees Provident Fund (EPF) and Employees State Insurance Corporation (ESIC) for ensuring better future of the workers of unorganised sector throughout the country; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): The Government has launched e-Shram portal on 26.08.2021 for registration and creation of a comprehensive National Database of Unorganized Workers including gig workers and platform workers. It allows a person to register himself or herself on the portal on a self-declaration basis, which is spread across around 400 occupations. A

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new module for platform workers was made live on e-Shram portal in September, 2022 to improve coverage of platform workers and since then over 45,000 platform workers have registered/updated their profile on e-Shram portal as platform workers through this module. The data of gig workers is not separately captured on the e-Shram portal. Year-wise and State-wise count of the unorganised workers registered on e-Shram portal is annexed.

The new features developed on e-Shram portal and the benefits extended to the unorganised workers including gig and platform workers through e-Shram portal are as follows:

(i) Provision has been added in e-Shram to capture family details of migrant workers. Provision has been added in e-Shram to share construction workers' data with States/UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.

(ii) e-Shram has been integrated with National Career Service (NCS) Portal. An unorganised worker including gig & platform worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on e-Shram portal to seamlessly register on NCS.

(iii) e-Shram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using Universal Account Number (e-Shram), any unorganised worker including gig & platform worker can easily register on Maandhan portal.

(iv) To provide skill enhancement and apprenticeship opportunities to unorganised worker including gig & platform worker, e-Shram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.

(v) eShram registrant, who is registered on NCS can also avail digital trainings through DigiSaksham programme.

The Employees' Provident Funds and Miscellaneous Provisions (EPF & MP) Act, 1952 is applicable to factories and notified classes of establishment employing twenty or more employees with monthly EPF wages up to RS.15000/- per month Similarly, the Employees' State Insurance (ESI) Act, 1948 is applicable to all factories and establishments employing ten or more persons working in organized sector drawing wages up to Rs. 21000/- (Rs. 25000/- for persons with disabilities).

The Code on Social Security, 2020 (the Code) notified on 29.09.2020 and envisages, inter-alia framing of schemes for unorganised workers. Further, the code for the first time enables an establishment having less than ten persons to join ESIC on voluntary basis. The provisions of the Code relating to Employees' Provident Fund is applicable to every establishment in which 20 or more employees are employed without any reference to scheduled establishment.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2856 FOR 07.08.2023 REGARDING SERVICES ADDED TO E-SHRAM PORTAL TO EXPAND FOR GIG WORKERS BY SHRI AJAY KUMAR MANDAL & OTHERS.

Year wise and state wise registration details of unorganised workers registered on eShram portal (As on 1st August 2023)

SN	State	From 26th Aug 2021 to 31st Dec 2021	From 01st Jan 2022 to 31st Dec 2022	From 01st Jan 2023 to 16th July 2023	Total Registration
1	Andaman and Nicobar Islands	17,454	10,956	924	29,334
2	Andhra Pradesh	25,41,698	53,35,941	1,24,908	80,02,547
3	Arunachal Pradesh	44,538	95,503	2,496	1,42,537
4	Assam	48,95,082	19,97,909	98,177	69,91,168
5	Bihar	1,59,10,723	1,26,20,982	1,10,459	2,86,42,164
6	Chandigarh	1,03,014	70,903	690	1,74,607
7	Chhattisgarh	54,88,705	27,53,532	85,361	83,27,598
8	Delhi	17,07,959	15,40,372	20,754	32,69,085
9	Goa	9,596	42,067	11,929	63,592
10	Gujarat	33,30,033	57,77,440	22,49,187	1,13,56,660
11	Haryana	26,71,226	25,73,204	27,783	52,72,213
12	Himachal Pradesh	8,02,789	11,19,032	9,749	19,31,570
13	Jammu and Kashmir	18,24,466	15,30,344	50,710	34,05,520
14	Jharkhand	65,83,499	25,36,185	92,180	92,11,864
15	Karnataka	23,33,489	49,79,681	3,38,368	76,51,538
16	Kerala	47,79,183	11,23,037	10,918	59,13,138
17	Ladakh	5,021	23,367	2,493	30,881
18	Lakshadweep	139	2,272	44	2,455
19	Madhya Pradesh	46,17,866	1,22,07,309	3,56,882	1,71,82,057
20	Maharashtra	37,04,814	96,80,079	3,16,583	1,37,01,476
21	Manipur	3,37,559	66,526	2,731	4,06,816
22	Meghalaya	1,19,733	1,63,798	19,863	3,03,394
23	Mizoram	8,295	49,794	677	58,766
24	Nagaland	1,84,114	34,295	1,658	2,20,067
25	Odisha	1,27,10,807	6,09,207	24,062	1,33,44,076
26	Puducherry	1,04,400	71,853	4,124	1,80,377
27	Punjab	46,92,847	8,00,802	16,719	55,10,368
28	Rajasthan	37,83,038	89,65,225	2,57,156	1,30,05,419
29	Sikkim	4,723	18,387	7,967	31,077
30	Tamil Nadu	45,40,772	37,71,143	1,72,174	84,84,089
31	Telangana	18,83,007	21,45,931	1,88,299	42,17,237
32	The Dadra & Nagar Haveli and Daman & Diu	38,141	34,658	469	73,268
33	Tripura	7,02,850	1,40,524	9,539	8,52,913
34	Uttar Pradesh	6,29,53,396	2,00,34,677	75,908	8,30,63,981
35	Uttarakhand	9,14,731	20,55,772	10,339	29,80,842
36	West Bengal	2,34,23,888	23,18,734	1,48,795	2,58,91,417
	Total	17,77,73,595	10,73,01,441	48,51,075	28,99,26,111
